

② 7/12/07

at 72/07

Honble Sr Justice Klem Karan, ve
list revised. None appears for the
applicant
Sr N.K. Agarwal has sent adjournment
slip.

The O.A. is dismissed in default
ve

ve

Some other, learned counsel for applicant
appeared & request not to sign the
above order & requested for a date
list on 12-12-07 for hearing.
ve

✓

OR
R.A. not
filed.
11/12/07

12-12-07

Hon. Mr. N. K. Agarwal, J.G.

App: Mr. R. P. Sood.

Res: Mr. N.K. Agarwal.

Applicant counsel represents that
he is not pressing the O.A. and the
same is recorded. Hence, O.A. is dismissed
as not pressed by the applicant.

OR
Copy of order
dated 12-12-2007
prepared
19-12-2007

277